Declaration of Assets and Liabilities

I, TANKET KUTTAR STUCH son/daughter/wife of Magandy Kongy 8:-85

ged 27 years, belonging to Disar Legislative Assembly.

service and presently working as Office Attendiant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be Puia Aahan

given)

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	2800	3500	and the same of th		
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	4,759	22,870			
(ill)	Bonds, Depentures and Shares in companies					
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc		Postal(P Soving 2000/m	(a)		-
(v)	Motor Vehicles (details of make, etc.)	Hero CBIL Xtrone Bike	Honda Amaze Car			
(vi)	Jewellery (give details of weight and value)	Crold-100	Silver-	121 draws	_	
(vii)	Other assets, such as values of claims / interests				-	and the state of t

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	nave to be indicated] Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		- Agric	ulteral	-	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Lan	- Agrice			
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Porce Regiv Road Po	Hagar Magar Ma-16 ma-24			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	-				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(i) Loans from Banks		
(ii) Loans from financial institutions		
(iii) Government Dues: (a) dues to departments dealing with government accommodation		
(b) dues to departments dealing with supply of water		
(c) dues to departments dealing with supply of electricity		
	(i) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of	(i) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of

	(d) dues to departments dealing with telephones	7	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters) (f) Other dues, If any		
	(i) Other dues, if any	-	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	LVMPS1943Q	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
-	(iv) Property Tax		
	of Birth :- 0	201311919	A (DD/MM/YYYY)
		(A/B/C)	
Cadre	(Full Na	nar Legislative Assemme e.g. B.A.SBihar Administrative - Bihar Secretariat Service etc.)	
Home !	District :-	Ara	
know		he above details are true	to the best of my
Place:	Patna	Name of Employee: The Designation: Office	MKAJ Kumar Si
Date:	08/02/2022		egislative Assemb

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.